

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
03-05-2024 AT 10:30 AM**

CP(IB) No. 269/9/HDB/2018

AND

Rst. A (IBC) 23/2023 in CP(IB) No. 269/9/HDB/2018

u/s. 9 of IBC, 2016

IN THE MATTER OF:

Monitoring Committee through
State Bank of India

...Operational Creditor

AND

Ghanshyam Surajbali Kurmi

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

O R D E R

CP(IB) No. 269/9/HDB/2018

For hearing, matter adjourned to 04.06.2024.

Rst. A (IBC) 23/2023

Learned Counsel Mr Srikanth Rathi, for applicant present through Video Conference.

Respondent Nos 1 to 3 already set ex-parte.

At request of the learned counsel for the applicant, matter adjourned to 04.06.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)